

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/532/ (IB)/2017  
NAME OF THE PETITIONER(S) : SIMPLEX INFRASTRUCTURE LTD  
NAME OF THE RESPONDENT(S) : BARATH BUILDERS CONSTRUCTIONS (I) PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 THAZIYAM BATH  
KANNAN

Counsel for  
The Petitioner



ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner is directed to cause private notice on the respondent for their appearance and submissions. Meanwhile time extended to the petitioner for filling up the blank in the form filed at part 3. Put up on 26.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)